

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA NO.215/2024 IN CP (IB) NO.39/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 24th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	AVARGREEN ORGANIC FOODS PVT. LTD. V/S RAGHUPATI CONSTRUCTION PVT. LTD.
UNDER SECTION	7 IBC (IN CIRP)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Shivanshu Kumar, Adv.

: For the Applicant/ RP

ORDER

IA NO.215/2024

- 1.** Ld. Counsel representing the Applicant/ RP is present through VC, who states that this application may be taken up on 17.05.2024, when other applications U/s 19(2) of the Code are already listed.
- 2.** Let this matter be also put up on 17th May, 2024 to come up higher on Board.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

24th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*